

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 05.11.2019 (TUESDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar- R1&R2
2.	Comp. App. (AT) No.138 of 2019	Vijan Hotels Pvt Ltd & Ors. Vs. Anand Kumar Vijan	Kartik Seth	Ajay Garg

11:00 AM

For Hearing

3.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
4.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayan a

12:00 Noon

For Hearing

5.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
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02:00 PM

For Hearing

6.	Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr. With	Rakesh Kumar	NPS Chawla
7.	Comp. App. (AT) No. 103 of 2019	AMA India Enterprises Pvt Ltd. Vs. Ravinder Kumar Magoo & Ors.	NPS Chawla	Rakesh Kumar

03:00 PM

8.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
9.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
10.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. With	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)
11.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. With	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
12.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP With	Sangeeta Mishra	Ajay Bhargava (R2)
13.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. With	Amit Agarwal	Neha Naik (R1)
14.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)

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By Order
-sd/-

Registrar